

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 112**

**IN THE MATTER OF:**  
**M/s Major Metals Ltd.**

**CP (IB) No. 180/Chd/PB/2020**

**...Petitioner-Operational Creditor**

**Versus**

**M/s G S Radiators Ltd.**

**... Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 16.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 15.05.2024.

Sd/-  
**Court Officer**